

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 114 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.10.2017**

**NAME OF THE COMPANY: Heng Zhang & Anr. Vs. Huiyuda Technology
India Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Chandrandu Kumar, Respondent in Person

ORDER

This case has been received from the Principal Bench on transfer. None is present on behalf of the Petitioner. Respondent, Mr. Chandrandu Kumar who is present in person submits that in terms of the previous order, he is ready and willing to make payment of the final instalment, but the same is to be done against execution of the documents.

Court Notice be issued to the Petitioners through counsel for 3rd November, 2017.

Sd-

**(S. K. Mohapatra)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**